

(c) and (d). It is not in the public interest to give the information asked for.

Inquiries against Government Servants

460. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that 138 Government servants are facing open enquiries instituted by the Special Police Establishment during December, 1961;

(b) if so, the number of persons who have been prosecuted so far and the progress made in the rest of the cases; and

(c) whether any investigation has been made into the causes of such a large number of cases and if so, the steps taken to check their incidence?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) It has been decided to prosecute one and to take departmental action against six other Government servants. The cases against the remaining officials are under investigation.

(c) No. The Special Police Establishment register cases for open inquiries only when there are reasonable grounds to believe that such inquiries will yield evidence either to prosecute the persons concerned or to take departmental action against them. The number of cases registered in December, 1961 is about the average number of cases registered in each month and the figures represent the number of cases registered in all the Branches of the Special Police Establishment.

Export of Coal to Pakistan

461. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total quantity of coal exported to Pakistan during the year 1961; and

(b) the quantity proposed to be exported during 1962?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) 1,221,968 tons.

(b) 1,560,000 tons in terms of the Indo-Pakistan Trade Agreement.

Body found in Gunny Bag in Delhi

462. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether any investigations have been made into the murder of a woman whose body was found wrapped in a gunny bag on Ring Road near Rajouri Gardens, New Delhi on February 4, 1962; and

(b) if so, the outcome thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Police investigations are still in progress.

Assistance by India under Colombo Plan

463. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the extent and nature of assistance provided by India under the Colombo Plan during the years 1960-61 and 1961-62; and

(b) the details thereof?

The Minister of Finance (Shri Morarji Desai): (a) and (b). India provided 260 training places and services of 5 Indian experts to member countries and the Colombo Plan during 1960-61. The monetary cost of this assistance was Rs. 18.54 lakhs. During 1961-62, India has provided 287 training places and services of 5 Indian experts to other member countries under the Colombo Plan. The monetary cost of this assistance is likely to be about Rs. 20 lakhs. The fields in which this technical assistance has been provided are Medicine, Engineering, Statistics, Civil Aviation, Social Education, Com-